KHWAJA INAIT ULLAH: If they are not Communists.

SARDAR S. S. MAJITHIA: As I said, everyone who submits an application to his Commanding Officer gets a chance provided the Commanding Officer thinks him fit, the application is forwarded to the Selection Board, where it is properly vetted.

SHRI P. SUNDARAYYA: Are ordinary rank and file soldiers who have not passed the Matriculation examination given facilities to appear for that examination privately so that they can qualify themselves to become officers?

SARDAR S. S. MAJITHIA: In all the units educational facilities do exist, whenever people apply for permission to appear for examination, even leave is given to them.

SHRI C. G. K. REDDY: May I know, apart from the reservation for promotion from J.C.O.s and other ranks, whether our armed forces personnel belonging to these ranks would be allowed to compete on an equal footing with outsiders?

SARDAR S. S. MAJITHIA: There is no discrimination shown. If any one wants to compete, he certainly can. As a matter of fact this reservation is particularly there so that they may bave a better chance of getting a commission.

DEMOBILISATION OF PERSONNEL OF THE DEFENCE SERVICES

*247. SHRI P. SUNDARAYYA: Will -the Minister for DEFENCE be pleased to state:

(a) the total number of Defence Services personnel demobilised from the Services since the 15th August 1947—officers and ranks separately;

(b) the measures taken or proposed to be taken by Government for the resettlement of ex-servicemen;

(c) how many ex-servicemen have actually been resettled through these measures up to date; and (d) how many ex-servicemen have been taken by the Vocational and Technical Training Centres run by the Director General of Resettlement and Employment?

THE DEPUTY MINISTER FOR DEFENCE (SARDAR S. S. MAJITHIA) : (a) It is not in the public interest to disclose this information.

(b) The following are the schemes and measures undertaken by Govern ment for the resettlement of ex-ser vicemen:

- (a) Employment in Government and private services
- (b) Settlement on land;
- (c) Formation of Motor Transport Co-operative Societies;
- (d) Vocational and Technical training.

(c) The number of ex-servicemen actually resettled since 15th August 1947 through the above schemes is as follows:

- (a) Employment in Government and private services. 1,81,404 (This includes employment secured after 15th August 1947 to persons who were released before and after that date.)
- (b) Settlement on land. 6,448
- (c) Transport co-operative 1,264 societies.
- (d) Vocational and tech- 20,247 nical training.

(d) Total number of ex-servicemen trained since 15th August 1947 by Vocational and Technical Training Centres run by the Director-General of Resettlement and Employment:

Technical Trades Vocational Trades	14,193 6,054	(includ-
	20,247	ing 1,41 ex-servi- ce man)

SHRI P. SUNDARAYYA: What would be the percentage of these ex-servicemen provided with jobs? SARDAR S. S. MAJITHIA: As I said, Sir, it is not possible to give that information.

SHRI P. SUNDARAYYA: What steps does the Government propose to take to give jobs to the other ex-servicemen who are not yet absorbed?

SARD\R S. S. MAJITHIA: Every effort is being made to absorb as many as possible.

SHRI P. SUNDARAYYA: What efforts do the Government propose to take? I want to know the specific :steps which the Government propose to take to absorb them.

SARDAR S. S. MAJITHIA: As you will see, Sir, from the figures I have given, you will find that 1 lakh and 81 thousand exservicemen have found employment in Government and private services and this is the actual effect of our steps taken and we consider that these steps are quite effective.

SHRI P. SUNDARAYYA: Till the other exservicemen find jobs, does the Government propose to give them unemployment doles or relief?

SARDAR S. S. MAJITHIA: No.

SHRI GOVINDA REDDY: Have any of these ex-servicemen been absorbed by the Defence Department in jobs other than regular service?

SARDAR S. S. MAJITHIA: I have not got the break up of the figures, but I should imagine that quite a number of them would have been employed.

SHRI RAJAGOPAL NAIDU: Sir, may I know why only 6,000 ex-servicemen are settled on the reclamation of land as compared to about one lakh and odd in services?

SARDAR S. S. MAJITHIA: Because they did not come forward.

SHRI P. SUNDARAYYA: Is it not a fact that many of the colonisation schemes have become failures because

the Government did not supply them sufficient credit facilities to irrigate or to cultivate those lands?

SARDAR S. S. MAJITHIA: As a matter of fact, Sir, the position is entirely different. The Government is spending quite a lot of money on these colonies. The amount has increased from Rs. 1,500 to Rs. 3,700 per settler and that is quite a considerable amount.

SHRI P. SUNDARAYYA: Is it not a fact that many of the persons settled first on this land colonisation scheme have left these places?

SARDAR S. S. MAJITHIA: I do not know about that, Sir But if they cannot cultivate the land, naturally they would leave.

SHRI RAJAGOPAL NAIDU: Does the Government know that there are many cooperative societies of ex-servicemen, but the co-operative banks are not coming forward to give them any finance, nor the Government of the State is able to finance them?

SARDAR S. S. MAJITHIA: That question has not been brought to the notice of this Ministry, but I will certainly consider it.

BOARD OF SAILORS, SOLDIERS AND AIRMEN

*248. SHRI P. SUNDARAYYA: Will the Minister for DEFENCE be pleased to state:

(a) how the Soldiers', Sailors' and Airmen's Board is constituted and what are its functions;

(b) whether ex-servicemen's associations are given any representation on the Board; and

(c) if the answer to part (b) above be in the affirmative, whether such representatives are elected or nomi nated by Government?